## 87. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

CA. No.158/252/HDB/2018	
Alcor Technologies Limited	
Alcor Technologies Limited	
Registrar of Companies, Hyderabad	
Sec 252	

**Counsel for Petitioner(s):** 

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Cr. Ravi Kanth	PCS (	986066373	les Griffiplate

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## **ORDER**

Heard Mr. G. Ravi Kanth, PCS for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 06.04.2018.

Member (Tech)

Member (Judl)